

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2016**

**AND**

**APPEAL NO. 182 OF 2017**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Company Ltd. ...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

Arguments are concluded.

***Judgment is reserved.***

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**